

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
IA No. 418/JPR/2019
IA No. 123/JPR/2020
CA No. 15/JPR/2023
CP No. 307/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Vipin Aggarwal

...Petitioner

Versus

Next Door Learning Solutions Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Shashank Kasliwal, Adv.

For the Respondent : Aditya Sharma, Adv.

ORDER

Heard Mr. Shashank Kasliwal, Adv. appearing on behalf of the Petitioner.
Mr. Aditya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for
the Respondent. This matter is fixed for final submissions. List the matter before
regular bench of 10.07.2024.


Sdr

(Ashish Verma)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 08, 2024